

DIVISION BENCH

ITEM NO.115

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No.22/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	THE PR. COMMISSIONER OF INCOME TAX-1, AGRA & ANR. V/S KALPTARU BUILDTECH CORPORATION LIMITED & ORS.
UNDER SECTION	252(1) & (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Gaurav Mahajan, Sr. S.C. : *For the Appellant*
NONE : *For the UOI/ Res. No.4 & 6*
Sh. Anurup Dutta, Proxy for : *For the ROC*
Sh. Shivendra Bahadur Singh, CGSC

ORDER

Ld. Counsels representing the parties are present.

- 1.** The notices in this case were issued. There is no representation today on behalf of the respondent company.
- 2.** Ld. Counsel representing the Appellant/ Income Tax Department seeks and is granted one week time to file affidavit of service. ROC to file STK-7 removing the name of the company from the Register of the companies alongwith a short report giving the grounds leading to striking off the name of the Company.
- 3.** Let the matter be adjourned for further hearing on 16th May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

2nd May, 2024

Kavya Prakash Srivastava
(Stenographer)